

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 431 of 2020

In the matter of:

Xander Finance Pvt. Ltd.

....Appellant

Vs.

Skylark Ithaca Buyers Welfare Association & Ors.

....Respondents

Present:

**Appellant: Ms. Vanita Bhargava, Mr. Siddharth Srivastava,
Ms. Wamika Trehan and Ms. Vansha S Suneja,
Advocates.**

Respondents: Mr. Sunil Tagotra, Advocate.

ORDER

18.03.2020: Learned counsel for the Appellant seeks to withdraw the appeal. The appeal is accordingly dismissed as withdrawn, leaving it open to the Appellant to seek appropriate remedy before the appropriate forum.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc